

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206
C.P. (IB)/214(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

HDFC Bank Limited**Applicant**
V/s
Mrs.Hiral Nilambhai Patel Personal Guarantor to M/s.Yours**Respondent**
Ethnic Foods Private Limited

Order delivered on: 05/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/FC : Mr. Jaimin Dave, Adv. a.w Ms. Hirva Dave, Adv.
For the PG : Mr. Kuldeep Adesara, Adv.
For the RP : Mr. Tarak Damani, Adv. with Mr. Aditya Joshi, Adv.

ORDER

Report of RP is not yet received. RP stated that it is filed by separate IA which is not yet listed. Hence, matter stands adjourned.

List for further consideration on 15.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)